

**IN THE MATTER OF CORPORATE DEBTOR - PRABHAT TELECOMS (INDIA) PVT LTD**

List of Creditor submitted their Claim till 04th November,2019

S.No.	Name of Operational/Financial Creditors/ Employees	Security Details (Primary)	Loan Amount	Interest	Claims Received	Claims Accepted	Claim Rejected	Percentage	Reasons for Rejection
<b>A FINANCIAL CREDITORS</b>									
<b>I. Secured Financial Creditors</b>									
1	State Bank of India	First pari passu Charge for Working Capital credit facilities. All and Singular the Borrower's Stock in trade comprising of raw materials, semi-finished and finished goods, Stores and Spares relating to the Plant and Machinery (Consumable Stores and Spares), Bills Receivable, Book Debts, claims and all monies receivable and all other movables of the Borrower (excluding such movables as are permitted by the said Banks from time to time) but including documents of title to goods and other assets, such as outstanding moneys, receivables including receivables by way of cash assistance and/or cash, including under the Cash Incentive Scheme or any other Scheme claims including claims by way of refund of customs/excise duties under the Duty Drawback Credit Scheme or any other Scheme, bills, invoices, documents, contracts, engagements, securities, investments and rights, both present and future of the Borrower being and lying in the Borrower's premises or godowns of business of the Borrower at Mumbai and/or in other places, and whether lying lose or in cases or otherwise used in the business of the borrower at the said site or in transit now belonging to or that may at any time, during the continuance of the said facilities and this security, belong to theBorrower or that may be held by any party to the order or disposition of the Borrower.	37,84,73,686	16,92,82,166	54,77,55,852	54,77,55,852	-	37.87	-
2	Union Bank of India	Hypothecation of Stock Rs (Total Rs 9.28 Crore as on 30.6.2019 and Debtors Rs 27.01 cr as on 30.6.2019)			35,93,62,390	35,93,62,390	-	24.84	-
3	Bank of India (BOI)	First Pari Pasu Charge over the Current Assets of the Company. Hypothecation of Stock (Total Rs 9.28 Crore, BOI Share Rs 2.59 Crore as on 30.06.2019) Hypothecation of Book Debts (Total Rs. 23.15 Crore, BOI share Rs 6.47 Crore as on 30.06.2019)	26,87,80,909	6,10,30,271	32,98,11,180	32,77,69,918	20,41,262	22.66	difference in the interest amount as interest admitted Rs 5,89,89,009/- BOI filed claim of interest till 31.10.2019. Insolvency date is 10.10.2019 . Therefore, difference of Rs 20,41,262/- not admitted
<b>II. Unsecured Financial Creditors</b>									
S.No.	Name of Operational/Financial Creditors/ Employees	Security Details (Primary)	Loan Amount	Interest	Claims Received	Claims Accepted	Claim Rejected	Percentage	Reasons for Rejection
1	Essar (India) Ltd	Unsecured	4,06,29,105	2,00,363	4,08,29,468	4,08,29,468	-	2.82	-
2	Pinki , Janeete and Vispi Patrawala	Unsecured			12,06,02,623	12,06,02,623	-	8.34	-
3	Suraksha Asset Reconstruction Limited	Unsecured	3,26,08,732	54,84,468	3,80,93,202	3,80,93,202		2.63	
4	GM Sales	Unsecured			1,21,37,688	1,21,37,688		0.84	
5	Nakshatra Business Private Limited	Unsecured			9,17,77,878	-	9,17,77,878	-	Loan Documents along with Computation of Interest not received, No loan agreement provided
6	Pinki , Janeete and Vispi Patrawala	Unsecured			39,49,00,740	-	39,49,00,740	-	Claim under subrogation. Claim can be made only if amount is paid under Guarantee
7	Prabha Tiwari	Unsecured			39,49,00,740	-	39,49,00,740	-	Claim under subrogation. Claim can be made only if amount is paid under Guarantee
8	Parag Malde	Unsecured			39,49,00,740	-	39,49,00,740	-	Claim under subrogation. Claim can be made only if amount is paid under Guarantee
<b>Total (A)</b>						<b>21,16,62,981</b>	<b>1,27,64,80,098</b>	<b>100.00</b>	